Name of the Project

Reasons for Pendency

- In November, 1965, the Chief Engineer of the State informed the Central Water and Power Commission that the detailed investigations had been completed and necessary project report and designs were being worked out. revised project is still awaited.
- 2. Transmission and works under Third Plan.
- Distribution The Project Report was received in the Central Water and Power Commission in May, 1966. The Scheme has been examined by the Central Water and Power Commission and is being Placed before the Advisory Committee on Irrigation, Flood Control and Power Projects for consideration.
- 3. Shivpur Hydro-Electric Scheme
- The Scheme Report was received by the Central Water and Power Commission in August, 1963. Detailed comments of the Commission were sent to the State authorities in October, 1964, but no reply has been received from them so far.
- Plan.
- 4. Rural Electrification under Fourth The Scheme Report was received by the Central Water and Power Commission in June, 1966 and is under examination.

TUNGABHADRA HIGH LEVEL CANAL, STAGE

- 489. SHRI Y. A. REDDY: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) what is the progress of the Tungabhadra High Level Canal Stage II Scheme; and
- (b) what will be the capacity of the Gandikota Project which forms part of Tungabhadra High Level Canal П?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN The estimates of ALI AHMED): (a) the Tungabhadra High Level Canal Stage II, are under scrutiny.

(b) The gross storage capacity of the Gandikota Reservoir, as proposed by the Government is 6100 Andhra Pradesh MCFT for irrigating 75.000 acres of land.

INDEBTEDNESS OF STATES

490. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to reply given to Starred Question No. 854 on the 30th March, 1966 in the Rajya Sabha and state what progress has been made by Government regarding the proposal for the examination of general question relating to the indebtedness of the States and the need for standardisation of amortisation of public borrowings as recommended in the report of the Fourth

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): general questions referred to by the Finance Commission are still under examination of the Government. It will take some time before the examination is completed and decisions are taken in view of the complicated nature of the problems.

चौथी पंचवर्षीय योजना की श्रवधि में बेरोजगारी की समस्या को हल करने के लिये उठाये जाने वाले कदम

- 369 श्री विमलकुमार मन्नालालजी चौरडिया : क्या योजना तथा समाज कल्याण मन्त्री यह बताने की कृपा करेगे कि:
- (क) 2 जुन, 1964 को हुई केन्द्रीय रोजगार समिति की बैठक में की गई सिफा-रिशो के आधार पर चौथी पंचवर्षीय योजना की अवधि में बेरोजगारी की समस्या को हल करने के लिये निश्चित कदम उठाने में सुविधा की दृष्टि से जो कार्यकारी दल बनाया गया था उसने क्या-क्या सिफारिशें और सुझाव दिये हैं, और
- (ख) उनमें से कौन कौन से सुझाव चौथी पंवर्षीय योजना में शामिल कर लिये गये है अथवा शामिल करने का विचार है?

ISTEPS TO SOLVE UNEMPLOYMENT PROB-LEM DURING FOURTH FIVE YEAR PLAN PERIOD

369. SHRI V. M. CHORDIA: Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

(a) the recommendations and suggestions made by the Working Group constituted in accordance with the recommendations made by the Central Committee on Employment at its meeting held on 2nd June, 1964, to facilitate taking definite steps for solving the unemployment problem during the Fourth Five Year period; and

(b) which of those suggestions been incorporated or proposed to be incorporated in the Fourth Five Yea: Plan ?]

योजना तथा समाज कल्याण मंत्री (श्री प्रशोक मेहता): (क) और (ख) राजगार सम्बन्धी केन्द्रीय समिति ने अपनी जुन 1964 में सम्पन्न बैठक में तीसरी तथा चौथी योजना धवधियों के दौरान रोजगार के अवसरों के अनमानो की जाच करने के लिए एक कार्य-कारी दल गठित करने का सुझाव दिया था। कार्यकारी दल ने जो अनुमान तैयार किये हैं, उन पर योजना आयोग में विचार किया गया और चौथी योजना को तैयार करते समय उनको ध्यान में रखा गया है।

TITHE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) and (b) At its meeting held in June, 1964, the Central Committee on Employment suggested the setting up of a Working Group to examine estimates for employment for the Third and Fourth Plan periods. The estimates presented by the Working Group considered in the Planning Commission and have been taken into consideration in the preparation of the Fourth Plan.]

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE INORDINATE DELAY IN THE ATION OF THE DRAFT OF THE FOURTE FIVE YEAR PLAN

to matters of urgent public importance

SHRI ARJUN ARORA (Uttar Pra-Sir, with your permission, I desh): rise to call the attention of the Minister of Planning and Social Welfare inordinate delay in the finalisation of the Draft of the Fourth Five Year Plan,

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): Sir, I would like to apologise to the House for the delay that has taken place in finalising this document. I would however, like to point out that we have already placed before Parliament the preliminary Memorandum, the document on resources, outlays grammes and the Annual Plan for 1966-67. With your permission, I would like to read a brief statement indicating the causes and the circumstances that have been responsible for this delay.

STATEMENT

The work on the Fourth Plan was initiated some time in the first half of 1962. In all, 43 Working Groups (including 75 Sub-Groups) were set up at the Centre for the purpose. The Planning Commission requested these Groups to formulate their proposals for the Fourth Plan in the light of the progress of the Third Plan and the perspective of development for the ten year period ending 1976. Along with the studies undertaken by the Working Groups, the Perspective Planning Division of the Planning Commission worked out certain projections for the period 1961-76 with a view to providing a general perspective within which work on the Fourth Plan was to be undertaken. A mid-plan appraisal of the Third Plan was carried out in 1963 and the findings were kept in view while formulating proposals for the Fourth Plan. In the light of all these studies, the Planning Commission presented a Memorandum on the Fourth Plan to the National Development Council in October, 1964. The National Development Council decided to constitute five committees to consider in detail five important sectors, namely, (i) Agriculture and Irrigation;

^{†[]} English translation.